Annexure – 4

Name of the corporate debtor: DESH CAM TECHNOLOGICAL RESOURCES PRIVATE LIMITED;

Date of commencement of CIRP: 04th June, 2024;

List of creditors as on: 6th January, 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	mount of any mutual dues, that may set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC#					
1	**Mr. Ashvinkumar Chandulal Shah** 1. Sulochnaben wd/o Ashvinkumar Shah 2. Minalben d/o Ashvinkumar Shah; 3. Hetalben d/o Ashvinkumar Shah; 4. Kinjalben d/o Ashvinkumar Shah; 5. Jigneshbhai s/o Ashvinkumar Shah	18/06/2024	15,61,47,805/-	6,65,03,926/-	Financial Creditor	N.A		100%	N.A.	N.A.	8,96,43,879/-	N.A.	N.A.
2	**Mr. Arvindbhai Patel**	31/12/2024	4,03,55,012/-	N.A.	Financial Creditor	N.A.		-	N.A.	N.A.	N.A.	4,03,55,012/-	N.A.
		Total	**19,65,02,817/-**	**6,65,03,926/-**							**8,96,43,879/-**	**4,03,55,012/-**	

**Pursuant to Regulation 14(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the amount admitted is best estimated as per information provided by Financial Creditors. Your kind attention is drawn towards the fact that the Corporate Debtor has yet not furnished the latest accounting records and backup. Hence, verification of the claim was made solely on the details provided by the Operational Creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarification.*

P K Sheth

PARAG SHETH * IBBI/IPA-002/ IP-N00142/ 2017-18/10381 * INSOLVENCY PROFESSIONAL

Mr .Parag Sheth

Resolution Professional In the matter of M/s Desh Cam Technological Resources Private Limited (under CIRP)

IBBI Reg. No. : IBBI/IPA-002/IP-N00142/2017-18/10381